



**Central Administrative Tribunal  
Jammu Bench, Jammu**

O.A. No.61/1025/2020

This the 17<sup>th</sup> day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Mohd Jamshed, Member (A)**

Rajeeb Begum, Age 52 years, W/o Mohd Niaz Khan, R/o Village Mankote, Tehsil Mankote, District Poonch.

...Applicant

(By Advocate : Mr. Achal Sharma)

Versus

1. UT of J&K through Principal Secretary to Government School Education Department, Civil Secretariat, Jammu.
2. Dr. Asgar Hussan Samoon, Principal Secretary to Government School Education Department, Civil Secretariat, Jammu.
3. The Director, School Education Department, UT of Jammu and Kashmir, Jammu.
4. Chief Education Officer, office of the CEO, Poonch, UT of Jammu and Kashmir, District Poonch.
5. The Principal, BHSS (Boys), Mendhar, Tehsil Mendhar, District Poonch, UT of Jammu and Kashmir.

...Respondents

(By Adv : Mr. Sudesh Magotra, DAG)

## ORDER (ORAL)



### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that he does not want to press the present OA.

2. In view of the submission made by learned counsel for the applicant the present OA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

**(Mohd Jamshed)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member (J)**

*Piyush*